

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 10125/2015

RAM AWADH (DECD) THROUGH LRS & ANR Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF CONSOLIDATIONS & ORS Respondent(s)
(with interim relief and office report)

Date : 23/09/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sumit Jumrani, Adv.
M/s Mitter & Mitter Co., Adv.

For Respondent(s)

Mr. Amit Pawan, Adv.

UPON hearing the counsel the Court made the following
O R D E RRespondent No.1 has duly been served but none has entered
appearance.

Service report qua respondent No.2 is still awaited.

For respondent No.3, vakalatnama has been filed. Counter
affidavit is still awaited. Be filed within four weeks.

List again on 14.12.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.09.29
17:49:12 IST
Reason: